

Salaries of Anganwadi Employees

1126. SHRI YASHWANTRAO PATIL:
Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government propose to increase the salaries of the employees working in the anganwadis under Integrated Child Development Scheme and their helpers as per their demands;

(b) if so, the details thereof;

(c) whether it is also proposed to privatise this scheme; and

(d) if so, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS AND THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (KUMARI MAMATA BANERJEE): (a) and (b). Under the Integrated Child Development Services (ICDS) Scheme Anganwadi Workers and Helpers are voluntary, part-time workers drawn from the local community. They are expected to work for four hours in the anganwadis and spent half an hour on home visits daily. They are given fixed honoraria presently in the range of Rs. 275/- p.m. to Rs. 325/- p.m. depending upon their experience and educational level. The grant of revision of the rates of honorarium is under consideration of the Government.

(c) and (d). No such proposal is under consideration by the Government of India. However, the Government of India has requested State Governments to favourably consider the involvement of voluntary organisations in the running of ICDS projects on the concept of community participation which is the basic to the ICDS Programme.

Kalwa-Nerul-Belapur and Mankhurd-New Bombay Sections

1127. SHRI YASHWANTRAO PATIL:
Will the Minister of RAILWAYS be pleased to state:

(a) whether works relating to the laying of railway line between Kalwa-Nerul-Belapur and Mankhurd to New Bombay has been completed;

(b) if so, the details thereof and the time by which the local passenger trains are likely to be introduced on these routes; and

(c) if not, the time by which these projects are likely to be completed and opened to traffic?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) No, Sir.

(b) and (c). (i) Kalwa-Turbhe-Juinagar is a siding for goods traffic under construction as a deposit work for CTDCO. Kalwa-Turbhe portion of the siding has been completed and construction of Turbhe-Juinagar portion is in progress. Kalwa-Turbhe-Juinagar being a goods siding there is no plan to run passenger traffic thereon.

(ii) Juinagar-Nerul-Belapur forms a part of Mankhurd-Belapur rail line project which is expected to be opened for commuter traffic in 1992.

Facilities on Dehare Railway Station

1128. SHRI YASHWANTRAO PATIL:
Will the Minister of RAILWAYS be pleased to state:

(a) whether the Station Master has not been posted at Dehare Railway Station on Daund-Manmad rail line of Central Railway;

(b) if so, the time by which the Station Master and other employees are likely to be posted there;

(c) whether tickets for all the stations are not available and no arrangements have been made for loading and unloading on this station; and

(d) if so, the time by which these facilities are likely to be provided there?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) and (b). Dehare is a halt station. There is no provision of posting a Station Master at a halt station.

(c) and (d). Tickets for all stations on Daund-Manmad Section are available at the Dehare Halt Station. Loading unloading facilities have not been provided as provision of these facilities is not financially viable.

[English]

Pollution by Hindustan Company and High Tech Carbon Industries

1129. SHRI RAM NIHORE RAI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Hindustan Aluminium Company and the High Tech Carbon Industries at Renukoot under Sonbhadra District of Uttar Pradesh have installed pollution control plant by December, 1991; and

(b) if not, the penalty imposed on them under the Pollution Control Act?

THE MINISTER OF STATE OF THE

MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) Hindustan Aluminium Company has initiated steps to instal pollution control equipment in its smelter shops/pot rooms in a time-bound programme. The other units of the plant are equipped with appropriate pollution control devices.

High Tech Carbon Industries have installed the required air and water pollution control systems.

(b) No penalty has been imposed on them since they have shown a clear proof of intent for compliance with the standards.

Decline in Reading Habit

1130. SHRIPAWANKUMAR BANSAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is a decline in the reading habit in the country;

(b) if so, the steps proposed to be taken to arrest this trend and promote reading habit;

(c) whether the need to observe a 'Library Day' has been considered to focus on the importance of books; and

(d) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) No Sir, as per statistics available in the National Library Calcutta and the Delhi Public Library, Delhi.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise, in response to part (a) above.